

(b) Review by Government on the working of the above Centre.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-622/98].

III. (a) Annual Report and Accounts of the Institute of Applied Manpower Research, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-620/98].

I. Report and Accounts (1996-97) of Antrix Corporation Ltd. Bangalore and related papers.

II. Reports and Accounts (1996-97) of National Remote Sensing Agency, Hyderabad and related papers.

III. Report and Accounts (1996-97) of National MST Radar Facility Gadanki, Andhra Pradesh and related papers.

IV. Report and Accounts (1996-97) of Physical Research Laboratory, Ahmedabad and related papers.

MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI VASUNDHRA RAJE):
Sir, I lay on the Table:—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

I. (a) Annual Report and Accounts of the Antrix Corporation Limited, Bangalore, for the year 1996-97, together with the Auditors' Report on the

Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation

(c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-630/98].

II. A copy each (in English and Hindi) of the following papers:—

(a) Twenty-third Annual Report and Accounts of the National Remote Sensing Agency, Hyderabad, for the year 1996-97, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-627/98]

III. (a) Annual Report and Accounts of the National MST Radar Facility, Gadanki, Andhra Pradesh, for the year 1996-97, together with the Auditors' Report on the Accounts.

(b) Statement by Government acceptinbg the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. LT-629/98]

IV. (a) Annual Report and Accounts of the Physical Research Laboratory, Ahmedabad, for the year 1996-97, together with the

Auditors' Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See, No. LT-628/98].

Reports and Accounts (1996-97) of the various agricultural corporations, river boards and other related institutes and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOM PAL): Sir, I lay on the Table:—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Thirty-second Annual Report and Accounts of the Modern Food Industries (India) Limited, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-639/98].
- (ii) (a) Fifteenth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above

Corporation. [Placed in Library. See No. LT-640/98].

- (iii) (a) Twenty-third Annual Report and Accounts of the Maharashtra Land Development Corporation Limited, Pune, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments to the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library, See No. LT-636/98].
- (iv) (a) Twenty-third Annual Report and Accounts of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-637/98].
- (v) (a) Twenty-eighth Annual Report and Accounts of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library See No. LT-635/98].
- (vi) (a) Fortieth Annual Report and Accounts of the National